

**IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "B" : HYDERABAD**

**BEFORE SMT. P. MADHAVI DEVI, JUDICIAL MEMBER
AND
SHRI D.S. SUNDERE SINGH, ACCOUNTANT MEMBER
(THROUGH VIRTUAL CONFERENCE)**

**ITA Nos. 219, 220 & 221/Hyd/2019
Assessment Years: 2013-14 & 2014-15**

Dy. Commissioner of Income-tax,
Central Circle – 3(2), Hyderabad. Vs GVK Gautami Power Ltd.,
Hyderabad.

PAN – AAACG 7612 D

(Appellant)

(Respondent)

For Assessee : Shri Sunku Srinivas
For Revenue : None

Date of Hearing : 19-11-2020
Date of Pronouncement : 19-11-2020

ORDER

PER D.S. SUNDER SINGH, A.M. :

All these appeals filed by the Revenue are against the orders of CIT(A) – 11, Hyderabad relating to AYs 2013-14 & 2014-15.

2. These appeals filed by the Revenue were taken up for hearing through Video Conference on 19/11/2020 and none appeared on behalf of the assessee and we have heard the Id. DR.

3. The Ld. DR has requested for withdrawal of the appeals filed by the Department stating that the Department has opted to settle the dispute relating to the tax arrears for the A.Ys. under consideration under "Vivad Se Vishwas Scheme, 2020". He further submitted that an application to this effect has been filed by the Revenue and that the Department has also received Form- 3.

3. In view of the above, we accept the request of the Id. DR for withdrawal of the appeals as Pr. CIT (Central) has issued Form-3.

5. However, the aforesaid is subject to a caveat that in case the dispute relating to tax arrears for the captioned A.Ys. are not ultimately resolved in terms of the afore-stated Act, the appellant (i.e. the Revenue) is at liberty to approach the Tribunal for reinstatement of the appeals and the Tribunal shall consider such application appropriate as per law.

6. In the result, the appeals of the Revenue are dismissed as 'withdrawn'.

*Order pronounced in the open court on 19th November,
2020.*

**Sd/-
(P. MADHAVI DEVI)
JUDICIAL MEMBER**

**Sd/-
(D.S. SUNDER SINGH)
ACCOUNTANT MEMBER**

Hyderabad, Dated: 19th November, 2020.

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copy to :

- 1. DCIT, Central Circle – 3(2), 7th Floor, Aayakar Bhavan, Hyderabad.*
- 2. M/s GVK Gautami Power Ltd., 156-159, Paigah House, Sardar Patel Road, Secunderabad – 500 003.*
- 3. CIT(A) – 11, Hyderabad.*
- 4. Pr. CIT(Central), Hyderabad.*
- 5. D.R. ITAT, Hyderabad.*
- 6. Guard File.*